GOVERNMENT ACCOMMODATION FOR **JOURNALISTS**

- •277. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) the number of journalists, who are at occupying Government present accommodation in Delhi;
- (b) the number of applications from Journalists pending with the Government; and
- (c) how many of them are members of the Press Association?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) 61.

(b) and (c) The present quota fixed for the Press Association is 45 residences. It has been decided to increase the quota by another 10 this year. In addition to the 45 residences, about 12 members of the Press Association are occupying hostel accommodation.

CO-OPERATIVE CONSTRUCTION SOCIETIES

•278. SHRI R. N. KAKATI: Witt the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the concessions that are being given to the Co-operative Construction Societies for the execution of works in the Central Public Works Department?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): The following concessions are being granted to registered labour co-operative societies for execution of works in the Central Public Works Department: —

- (i) No earnest money.
- (ii) Award of works costing up to Rs 10,000 and below in value by negotiations without call of tenders.

- (iii) Fortnightly payments.
- (iv) No security deposits except against 'on account' payments.

JUTE WAGE BOARD—INTERIM RELIEF

- ♦279. SHRI CHANDRA SHEKHAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the interim relief recommended by the Jute Wage Board has not yet been implemented in the jute mills in Kanpur and Soujaneva; and
- (b) if so, the steps taken by Government in this matter?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) The recommendations have been implemented by the mills.

(b) Does not arise.

TEXTILE WAGE BOARD

- •280. SHRI R. S. KHANDEKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether any decision to implement the rocommendations of the Textile Wage Board in the Atherton West and Elgin No. 2 Mills at Kanpur has been taken by Government; and
- (b) if not, what are the reasons for the same?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR EMPLOYMENT (SHRI JAISUKHLAL HATHI); (a) and (b) No. As both these units are covered by para 7 of the Government Resolution on the Textile Wage Board's Report, the Board's recommendations do not apply to them at present.

IHDIAN POLICE OFFICER TAKEN AWAY BY THE PAKISTANI POLICE FROM EAST PAKISTAN BORDER

•281. SHRI M. S. GURUPADA SWAMY; Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that an assistant sub-Inspector of Police, a member of the National Volunteer Force was forcibly taken away by the Pakistani police from the East Pakistan border; and
- (b) if so, the steps taken by Government to get him released?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes Sir, the incident took place on the "West Bengal-East Pakistan border on :22nd July, involving an Assistant Sub-Inspector of Police and a member of the National Volunteer Force.

(b) A protest was immediately lodged by the Government of West Bengal with the Government of East Pakistan, demanding the release of the kidnapped personnel. Another protest -was lodged by our Deputy High Commissioner in Dacca. इंडियन डीकापट्स डेवलपमेंट कारपोरेशन

२७०. श्री विमल्कुमार मञ्जालालजी चौरिड़िया: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि सरकार ने १६४५-४६, १६४६-६०, १६६०-६१, और १६६१-६२ के वर्षों में इंडियन हैण्डी-कापट्स डेवलपमेंट कारपोरेशन लिमिटेड को (१) पूंजी के लिए; (२) घाटे को पूरा करने के लिये; (३) ऋण के रूप में (गूंजी के श्रतिरिक्त); श्रीर (४) ग्रनुदान तथा अन्य रूप में कितनी कितनी घनराशि दी ?

t [Indian Handicrafts DevelopmIN* Corporation

270. SHRI V. M. CHORDIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the amount given by Government to Indian Handicrafts Development Corporation Limited in the years 1958-59, 1959-60, 1960-61 and 1961-62 towards (1) Capital; (ii) meeting the deficit; (iii) loan (in addition to capital); and (iv) grant and otherwise?]

वाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री एन० कानूनगो): भारत सरकार द्वारा १६५८—५६ से १६६१—६२ के वर्षों में इण्डियन हैंडीकाफ्ट्स डेवलपमेंट कारपोरेशन को शेयर पूंजी के लिये दिया गया घन और घाटे को पूरा करने के लिये दिया गया घनुदान इस प्रकार है:

वर्ष	* \$6x1=-x6	\$ E X E — E 0	१६६०–६१	१८ ६१ –६२
१. पंजी . :	₹0,00,000	ह० कुछ नहीं	रु० कुछ नहीं	₹ ० २,००,०० ०
्र. घाटे को पूरा करने के वि	लेये			
ग्र नुदान .	. ३,२०,०००	३,२४,०००	₹,€0,000	५,१४,०००

इन क्यों में कारपोरेशन के लिये ऋण या अन्य कोई अनुदान नहीं मंजूर किया गय: ।